

**ADARSH GRAMIN SHIKSHAN SAMITI BARODA VAYA  
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(SOCIAL ORGANIZATION)**

दिनांक - 18-12-2012

**To**

**The Advisor (FSEA)  
Telecom Regulatory Authority  
Of India.**

**Reg. No. TRAI/CAG/46/2012-CA dated 22/05/2012**

**Sub.-“consultation paper on Deactivation of SIMs due to Non-  
Usage”.**

**Sir,**


**I beg to say that I am consultation a paper on  
deactivation of SIMs due to Non usage.**

**I am represent the comments for this on this latter.**

**Your faithful  
Sec.-Suresh Chand Sharma**

**Date: -**

**Place:- Boroda**

  
आदर्श ग्रामीण शिक्षण समिति  
बोरोदा (दौसा)

**Q. 1 – 60 days.**

**Q. 2 – Outgoing voice call, out going SMS.**

**Q. 3 – The method should be used for communicating the by ending SMS burst to all existing subscribers, making call to all existing subscribers.**

**Q. 4 - It should apply only in those cases where such a condition formed part of the Contract of the time of enrolment.**

**Q. 5 - By payment of nominal connection retention charge and transparently communicated terms and conditions and on nominal charges should be in a scheme.**

**Q. 6 - Yes, whether the monetary value remaining on a pre-paid SIM on the deactivation Of the SIM.**

**Q. 7 - When the subscribe away from the home service are is a requirement for specifying a period. The reactivation period should be reasonable.**

भा  
भादशं ग्रामीण शिक्षण समिति  
बोरोदा (दोसा)